

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VEESONS ENERGY SYSTEMS P LTD., Date of Commencement of Liquidation: 19-03-2018; List of Stakeholders as on Date: 30-10-2018; Name of IP: Mr. R. Raghavendran; Last 5 digit of registration number: 10411

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	1011286970	3	994579970	0	16707000		Annexure 3
4	Unsecured financial creditors	10	2885000	0	0	0	2885000		Annexure 4
5	Operational creditors (Workmen)	35	4991242	35	3866823	0	1124419		Annexure 5
6	Operational creditors (Employees)	217	85169715	217	51973987	0	33195728		Annexure 6
7	Operational creditors (Government Dues)	5	155217238	5	155217238	0	0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	89	259042528	89	191022562	0	68019967		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	60737566	8	40696319	0	20041247		Annexure 9
Total		367	1579330259	357	1437356899	0	141973361	0	